CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00916/2019

DATED THIS THE 11TH DAY OF DECEMBER, 2020

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

Sri V.B. Hiremath, S/o ate B.S. Hiremath Aged about 77 years Retired Asst. Engineer. Resient of Plot No.3095, Near KPTCL, Power Corporation, Ramtheerth Nagar, Kanabargi Post, Belgaum-590 015.

....Applicant

(None present for the Applicant)

Vs.

1.The Union of India,
Represented by its Director General
(Personal) El/Legal (O)
Military Engineer Services,
Engineers in Chiefs' Branch,
Army Headquarters,
Kashmir House,
New Delhi-110 011.

- 2.Principal Controller of Defence Accounts Draupadi Ghat, Allahabad-14 (U.P. State).
- 3. Engineers in Chief, Central Records Office (Officers), Army Headquarters, Kashmir House, New Delhi-110 011.

4. Chief Engineer Headquarters, Military Engineer Services, Southern Command, Pune-411 001 State of Maharashtra.

5. Garrison Engineer, Military Engineer Services, Lakhmi Tekadi Camp, Belgaum-590 009.

...Respondents

(By Advocate Sri M.V. Rao for Respondents)

ORDER(ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

Nobody has put in appearance on behalf of the applicant despite the case having been called twice.

- 2. Record reveals that even on earlier date of hearing i.e. 16.10.2020, nobody had put in appearance on behalf of the applicant.
- 3. It appears that the applicant has lost his interest in pursuing the present Original Application.
- 4. Accordingly the Original Application is dismissed for non-prosecution.

(RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA)
MEMBER (J)

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